

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

25

T.C.P No. 264/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Systems Products Enterprises Pvt.Ltd.

V/s.

GMP Technical Solutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	SHRBN)	Adv for Petitions	
	SHRTCY	Petitions	
	Jb ANBL	BLAL	4 ×
	Ar. JAH KI SHB TH	MAR Signatory  J Peh honce	Por
O	SHB 94	G	1 1
(8)	79r- UDAY	EMARSIKAR Authorised	
	OPDER	Signatory Respons	dent.
	<u>ORDER</u>		

## OKDEK TCP No.264/ I&BP/NCLT/MB/MAH/2017

First Call: Pass Over, for filing withdrawal memo.

On the memo of withdrawal filed, dismissal of this Company Petition on the ground that settlement has been arrived at, this Petition, by looking at the consent terms filed by the parties, is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)